

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 9

TA (Co. Act)- 31(PB)/2023

IN THE MATTER OF:

Ganesh Madhavprasad Ruia

.... Petitioner/Applicant

Vs.

Agarwal Properties Private Limited

.... Respondent

Order under Rule 16(d) of NCLT, 2016

Order delivered on 03.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Samiksha Godiyal, Adv. Govind Manoharan,
Adv. Snigdha Ganguly

For the Respondent : Adv. Iswar Mohapatra

ORDER

Ms. Samiksha Godiyal, Ld. Counsel for Applicant appears physically.

Mr. Iswar Mohapatra, Ld. Counsel for Respondent appears physically
and seeks some time to get instructions.

At his request, list the matter **on 17.05.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT